

(ख) यह प्रश्न नहीं उठता ।

**Panshet and Khadak Wasalla Dams**

3131. { Shri G. K. Jedhe;  
Shri Pangarkar:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether there is any proposal before Government to re-construct the Panshet and Khadak Wasalla dams afresh or to repair;

(b) if so, the details thereof;

(c) whether the canal constructions would be proceeded further in Poona District in Panshet dam irrigation area; and

(d) if not, the causes therefor?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) No such proposal has yet been received from the Government of Maharashtra.

(b) to (d). Do not arise.

**टेलीफोन कनेक्शन**

{ श्री प० ला० बाकपाल :  
३१३२. { श्री तुला राम  
श्री मोतीलाल मालवीय :  
श्री लच्छी राम :

क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) बीकानेर नगर में कितने व्यक्तियों के टेलीफोन कनेक्शन हाल ही में समय पर पैसा न जमा कराने पर काट दिये गये हैं ;

(ख) इनमें कितने संसद्-सदस्य, विधान सभा के सदस्य और कितनी सार्वजनिक संस्थाएँ हैं ;

(ग) क्या ऐसे लोगों के कनेक्शन भी काट दिये गये थे जो किसी कारणवश बाहर गये हुए थे और जो उस दिन डाकघर बन्द होने के कारण एक दिन की अवधि चाहते थे ; और

(घ) क्या ऐसे लोगों के कनेक्शन काटे जा सकते थे जिन्होंने पहले जमा किये गये समाप्त न होने से पूर्व और पैसे जमा करा दिये थे ?

परिवहन तथा संचार मंत्रालय में राज्य मंत्री (श्री राज बहादुर) : (क) समय पर पैसा जमा न करने के कारण २२ जुलाई, १९६१ को पांच उपभोक्ताओं के टेलीफोन काट दिये गये थे ।

(ख) इन काटे गए टेलीफोन कनेक्शन में से संसद्-सदस्यों या विधान-सभा सदस्यों के कोई टेलीफोन नहीं थे । जिन सार्वजनिक संस्थाओं के टेलीफोन काटे गये उनकी संख्या दो थी ।

(ग) इन उपभोक्ताओं के बिल १५/२१ अप्रैल, १९६१ को जारी किये गये थे और उसके पन्द्रह दिन के भीतर उनकी भ्रदायगी हो जानी चाहिये थी । फिर भी भ्रदायगी समय पर नहीं की गई । प्रागे कुछ समय देने के पश्चात प्रत्येक उपभोक्ता को ५ जून, १९६१ को रजिस्ट्री डाक से स्मृति-पत्र भेजे गये, जिनमें यह सूचना दी गई थी कि यदि उसके बाद के एक सप्ताह के भीतर बिलों की भ्रदायगी नहीं की गई तो टेलीफोन काट दिये जायेंगे । उपर्युक्त एक सप्ताह के बाद भी कुछ समय दिया गया, २२ जुलाई, १९६१ की सुबह उपभोक्ताओं से टेलीफोन पर सम्पर्क स्थापित किया गया, और वृत्ति फिर भी भ्रदायगी नहीं की गई अतः २२ जुलाई, १९६१ की शाम को टेलीफोन काट दिये गये । २२ जुलाई, १९६१ को न तो रविवार था और न डाकघर की ही छुट्टी थी ।

(घ) पांच उपभोक्ताओं में से तीन से रकम जमा कराई गई थी क्योंकि यह देखा गया कि वे बिलों की भ्रदायगी करने में देरी करने के प्रावि थे ही नये थे । फिर भी जब कि टेलीफोन काम कर रहा हो बिलों की शेष रकम को जमा रकम से काटने का कोई प्रयत्न ही नहीं उठता क्योंकि बिल जारी होने की

सारीष के बाद भी ट्रंक काल किये जाते हैं और उनके द्वारा जमा की गई रकम के समाप्त हो जाने के पश्चात् ही टेलीफोन कनेक्शन कटने का भी प्रश्न नहीं उठता ।

#### Foot Overbridge at Chupra Station

**3133. Pandit D. N. Tiwari:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that N.E. Railway administration had undertaken to construct a foot overbridge at gate No. 49 of Chupra Railway Station as a compromise in suit No. 24/33 of 1959 in the court of fourth Munsiff Chupra in April, 1961;

(b) whether the said bridge has been constructed;

(c) if not, the reasons for the same; and

(d) the time by which the said bridge will be constructed?

**The Deputy Minister of Railways (Shri Shahnawaz Khan):** (a) Yes, Sir.

(b) No.

(c) and (d). The work has been programmed for execution in the current financial year and is likely to be completed by the end of March, 1962.

#### P. & T. Centre for Gujarat

**3134. { Shri M. B. Thakore:  
Shri Jangde:**

Will the Minister of Transport and Communications be pleased to state:

(a) whether P. & T. Centre for Gujarat has started its work; and

(b) if so, when?

**The Minister of Transport and Communications (Dr. P. Subbarayan):** (a) Presumably the reference is to be P. & T. Training Centre. If so, the reply is in the negative. The scheme is under consideration.

(b) Does not arise.

#### Train Examiners

**3136. { Ch. Ranbir Singh:  
Shri Ram Krishan Gupta:**

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that all train examiners whether appointed by direct recruitment or departmental promotion are entrusted with the same duties with equal responsibilities; and

(b) if so, the reason as to why the Railway Administration by official circulars have ordered for a lower initial start for the Train Examiners appointed by Departmental promotion in comparison to that of Train examiners appointed by direct recruitments?

**The Deputy Minister of Railways (Shri Shahnawaz Khan):** (a) Yes, Sir.

(b) The disparity has since been removed and a revised scale of Rs. 180-6-240 has been allotted. This scale is admissible to direct recruits as well as to the promotees.

#### Strike in Hindustan Shipyard

**3137. Shri P. C. Borooah:** Will the Minister of Transport and Communications be pleased to state:

(a) whether the workers of the Hindustan Shipyard struck work on the 12th August, 1961;

(b) if so, for how long the strike continued; and

(c) what were their demands?

**The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur):** (a) Yes.

(b) The strike is still continuing.

(c) A statement showing the 24 demands of the Shipyard workers is laid on the Table of the House. [See Appendix IV, annexure No. 14].